

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GFM RETAIL PVT LTD Date of Commencement of Liquidation: 18-12-2024; List of Stakeholders as on Date: 12-02-2025; Name of IP: Mutharasapuram Ganesan Chandrasekaran; Process Number: 1; Last 5 digitof registration number: 13620

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0				NA
2	Liquidation costs incurred till date	1	8232	1	8232				NA
3	Secured financial creditors	2	165980068	2	165980068				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	663	46202474	663	46202474				Annexure 6
7	Operational creditors (Government Dues)	3	1250057848	3	1242568366		7489482		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	34	168511791	34	139963305		28548486		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	11299212	7	11067712		231500		Annexure 9
Total		710	1642059625	710	1605790157	0	36269468		